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Title: Introduction of the Constitution (Amendment) Bill, 2015 (*Amendment of Article 25*).

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI CHANDRAKANT KHAIRE: Sir, I introduce the Bill.

16.43 ½ hrs